CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No. 369 of 2010

Wednesday, this the 01st day of September, 2010

CORAM:

Hon'ble Ms.K.Noorjehan, Administrative Member

O.M.Sankaranarayanan
S/o Vishnu Namboothiri
Upper Division Clerk, Kendriya Vidyalaya Sangathan
Kaleptta, Wayanad Dist,
Permanent Address: Othalur Mana("POURNAMI")
Temple Road, Chuduvalathur
Shornur – 1

Applicant

(By Advocate – Mr. Shyam Raj for Mr. T.C. Govindaswamy)

Versus

- The Commissioner
 Kendriya Vidyalaya Sangathan
 Institutional Area, Shahid Jeet Singh Marg
 New Delhi 110 0016
- The Education Officer
 Kendriya Vidyalaya Sangathan
 18, Institutional Area, Shahid Jeet Singh Marg
 New Delhi 110 0016
- The Deputy Commissioner (Admn),
 Kendriya Vidyalaya Sangathan
 18, Institutional Area, Shahid Jeet Singh Marg
 New Delhi 110 0016
- The Assistant Commissioner
 Kendriya Vidyalaya Sangathan
 Bangalore Regional Office
 K.Kamaraja Road, Bangalore- 560 042
- The Assistant Commissioner Kendriya Vidyalaya Sangathan Regional Office, IIT Campus Chennai – 36

Respondents

(By Advocate – Mr. Varghese John for Mr. Thomas Mathew Nellimoottil)

This application having been heard on 01.9.2010, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Ms. K. Noorjehan, Administrative Member -

Counsel for the respondents has produced an order of the Education Officer which shows that the applicant has been transferred to K.V Thrissur at his request and it is stated that he has already joined there. Hence this O.A is dismissed as withdrawn. No costs.

(K. NOORJEHAN)

ADMINISTRATIVE MEMBER